

(b) Does not arise.

(c) and (d). Government of India has appointed a Committee under the Chairmanship of Shri M. Ramakrishnayya to review the policies and programmes of Khadi and Village Industries Commission and its systems and procedures. The Committee has met twice so far and finalised the questionnaire to be issued to all concerned.

**Magneto Hydro-Dynamic Plant
Commissioned by Bharat Heavy
Electricals Limited**

6451. DR. B. L. SHAIKESH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Bharat Heavy Electricals Limited plant at Tiruchirappalli has successfully commissioned the Magneto Hydro-Dynamic Plant recently; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Magneto Hydro Dynamic (MHD) Research Project is being jointly executed at Bharat Heavy Electricals Ltd., Tiruchi premises by Bharat Heavy Electricals Ltd. and Bhaba Atomic Research Centre. This programme aims at studying various aspects of MHD power generation with a plasma. The first stage of this programme envisaged commissioning of a pilot plant to achieve plasma generation. This has been completed on 27th March, 1985.

Expansion of Cochin Refineries

6452. SHRI RADHAKANTA DIGAL : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any plan to expand the capacity of L.P.G. output in Cochin Refinery;

(b) if so, the amount allocated for the purpose and the time by which the expansion work is likely to be completed; and

(c) the estimated output after the expansion of the capacity ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) and (c). The increase in production of L.P.G. from existing 18,000 tonnes per annum to 1,67,000 tonnes per annum is a part of the refinery expansion and Secondary Processing facilities being installed at a total cost of Rs. 132.59 crores. With the commissioning of Secondary Processing facilities in May, 1985, the full potential will be achieved.

**Allotment of Scooters to Shareholders
of Maharashtra Scooters Limited**

6453. DR. G. S. RAJHANS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the shareholders of M/s. Maharashtra Scooters Limited were allotted scooters on priority basis by draw of lots;

(b) if so, the category-wise number of unsuccessful share holders who got 35, 50, 75, 100 and above shares and have not been allotted scooters so far;

(c) the number of shareholders who have not taken the delivery till date;

(d) the number of unsuccessful shareholders who have sold their shares upto March 1985; and

(e) the number of priority letters issued to unsuccessful shareholders/employees/general category-wise upto 31 March, 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The initial shareholders of Maharashtra Scooters Ltd, were allotted scooters on priority basis by draw of lots.